

HIGH COURT OF MANIPUR

AT IMPHAL

Notification

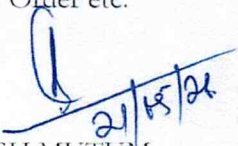
Imphal the, 21st May, 2026

No HCM/1/96-BENCH/ 12595 (A) :

Pursuant to the resolution adopted in the meeting of the 'Committee for Service Conditions of the District Judiciary' (CSCDJ) dated 19.05.2026, the Hon'ble Chief Justice is pleased to reconstitute the 'Committee for Service Conditions of the District Judiciary' (CSCDJ) in the High Court of Manipur as under:

1. Hon'ble Mr. Justice A. Bimol Singh, Chairperson
2. Hon'ble Mr. Justice A. Guneshwar Sharma, Member
3. Administrative Secretary, Department of Law & Legislative Affairs
4. Registrar General, High Court of Manipur as Ex-officio Secretary
5. Shri M. Manojkumar Singh, Retd. District & Sessions Judge as Nodal Officer.

By Order etc.


OJESH MUTUM
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
2. P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Advocate General, Maipur.
5. The Chief Secretary (Finance), Govt. of Manipur.
6. The Principal Accountant General (A&E), Maipur.
7. The Commissioner (Health & FW), Govt. of Manipur.
8. The Principal Secretary (Law), Govt. of Manipur.
9. The Registrar General, High Court of Manipur.
10. The Secretary (Works), Govt. of Manipur.
11. The Commissioner (Health & FW), Govt. of Manipur.
12. All the District & Sessions Judges/ All Family Court Judges/ Special Judges, NDPS, Manipur/ Presiding Officer, MACT/ Co-operative/ Revenue Tribunal, Manipur.
13. Shri M. Manojkumar Singh, Retd. District & Sessions judge, presently, Joint Director, Manipur Judicial Academy.
14. The Deputy Registrar (Accounts & Planning), High Court of Manipur.
15. The Superintendent (Est.-II), High Court of Manipur.
- ✓ 16. The System Analyst, High Court of Manipur.
- For uploading the same on official website.
17. Guard file.